

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1328/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Mirador Commercial Pvt. Ltd.

.....**Applicant**

Vs.

Power Grid Corporation of India Ltd. & Anr.

.....**Respondent**

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

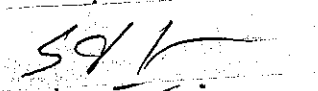
: Mr. Atanu Mukherjee, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Aniket Bhattacharya, Adv.
Mr. Karan Khanna, Adv.

For the Respondent

: Mr. Apoorv Tripathi, Adv.
Mr. Akash Chatterjee, Adv.

ORDER

Posted for further consideration on 12.10.2018.


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**